

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 55144/2026

[Arising out of impugned final judgment and order dated 01-09-2026 in IA No. 2678/2025 passed by the High Court of Judicature at Bombay]

DILIP S GHUMARE

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT BOMBAY & ORS.

Respondent(s)

IA No. 273044/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 273045/2026 - EXEMPTION FROM FILING O.T.

IA No. 273046/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 273043/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 10-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Dilip Annasaheb Taur, AOR
Mr. Amol V Deshmukh, Adv.
Mr. Shreeyash U. Lalit, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is
granted.

Issue notice, returnable on 28.09.2026.

As an interim measure, it is only provided that
the High Court may proceed with the pending contempt
proceedings but may not take a final decision till
the next date fixed.

Signature Not Verified
Digitally signed by
SHIPRA NARANG
Date: 2026.09.10
17:55:19 IST
Reason: 

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
ASSISTANT REGISTRAR